

THE HIGH COURT OF KERALA

A3-425/2016

Kochi : 682 031
Dated : 06.12.2016

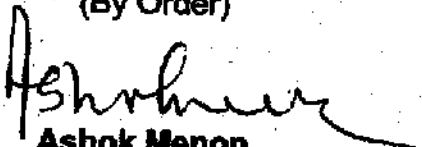
NOTIFICATION

The Government of Kerala have declared public holiday on Tuesday, 6th December, 2016 for all Public Offices, Government Offices and Educational Institutions in the State to mourn the sad demise of J.Jayalalithaa, the Honourable Chief Minister of Tamil Nadu. Accordingly, the Honourable the Chief Justice is pleased to order that the High Court shall also remain closed on Tuesday, 6th December, 2016.

The cases already notified in the cause list for 6th December, 2016 will be taken up on Wednesday, 7th December, 2016.

His Lordship has further ordered that Saturday, 17th December, 2016 shall be a sitting day for the High Court to compensate the loss of sitting day on 6th December, 2016.

(By Order)


Ashok Menon
Registrar General

To

- The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram
(with C/L)
The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)
The Advocate-General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam
The Secretary, Indian Law Institute, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam
The Assistant Solicitor General of India, Ernakulam
The Chairman, Bar Council, Ernakulam
The President, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam
(p.t.o)

The President, Kerala High Court Advocates' Clerks' Association, Ernakulam
All District Judges and Chief Judicial Magistrates
All Motor Accidents Claims Tribunals
All Family Court Judges
The State Transport Appellate Tribunal, Ernakulam
The Special Judge, NDPS Act cases, Vadakara and Thodupuzha
The Special Judge for SPE/CBI Cases I & II, Ernakulam
The Special Judge (Idamalayar Investigations), Ernakulam
The Enquiry Commissioner and Special Judges, Kozhikode, Thrissur,
Thiruvananthapuram and Kottayam.
The Director of Kerala Judicial Academy, High Court
The Additional Director of Kerala Judicial Academy, High Court
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Director and Assistant Director of Kerala Judicial Academy, High Court
The Finance Officer, High Court
The Assistant Registrars and Chief Librarian, High Court
The Secretary, High Court Legal Services Committee, Ernakulam
The Court Officer to the Chief Justice, High Court
The Assistant Public Relations Officer, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to the Hon'ble Judges, High Court
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars, High Court
All Sections, High Court
The 'D' Section, High Court
The Civil Sergeants, High Court
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File.

Copy submitted to:- The Honourable Judges

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

Consequent to the holiday declared today (06/12/2016) by the Government of Kerala the cases notified before Hon'ble Mr. Justice P.B. Suresh Kumar in Court 2E at 01.45 p.m today (06/12/2016) will be taken up before His Lordship's Court (Court 2E) at 10.15 a.m tomorrow (07/12/2016).

(By Order)

Jayasree.N

**Ernakulam
06.12.2016.**

Registrar (Judicial)